NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

NATIONAL COMPANT LAW TRIBUN	AL, HELD ON 15/12/2017 AT 10:50 A	
PRESENT: SHRI Ch. MOH	D SHARIEF TARIQ, MEMBER-JUD	ICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/163/2016	
NAME OF THE PETITIONER(S)	: Arti Meenakshi Muthiah	
NAME OF THE RESPONDENT(S)	: M/s MCTM Global Investments Private Limited & 3 others	
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1) T.K. Bhasker Ponyadorshin Abhinar Porthosonathy Keerthi K Akhil Jain	Coursel Jos Patitiones	
3) S. Santhanakmishnan M. Kantha Suraha	} Coursel los Expondents	J. Saua Fre

ORDER

Counsels for both the parties present. Matter shall be put up along with TCP/169/16 on 14.12.2017 at 10.30 A.M.

— sel — MEMBER (JUDICIAL)

ghk